High Court of Karnataka, Dharwad Bench, Dharwad. Dated: 09.09.2024

NOTIFICATION

<u>Sub:</u> Quotation for Binding of the Law Journals/ Reports and Gazettes of Library of High Court of Karnataka, Dharwad Bench, Dharwad.

The High Court of Karnataka, Dharwad Bench, Dharwad is inviting Sealed Quotation from the recognised Law Book Binders for Binding of the Law Journals/ Reports and Gazettes of the Library Branch of the High Court of Karnataka, Dharwad Bench, Dharwad.

The interested Law Book Binder/firm submit may the Additional Sealed Quotation Registrar General, to High Court of Karnataka, Dharwad Bench, Dharwad-580 011' before 5 P.M. on 30.09.2024 by superscripting the cover as "QUOTATION FOR BINDING". Quotation should contain reference of this notification, if failed quotation will be rejected.

Quotation should be accompanied with an Earnest Money Deposit(EMD) of Rs.500/- (Rupees Five Hundred Only) in the form of Demand Draft, drawn in favour of The Additional Registrar General, High Court of Karnataka, Dharwad Bench, Dharwad. The Quotation without EMD will be rejected outright. EMD amount will be refunded to those Binders/firms whose quotations are not accepted.

...Contd/2

The successful Binder will have to take up and execute the Binding work on the following conditions:-

He should be responsible for all losses and damages to the Journals/ Reports, Gazettes, while in his custody during the period of contract.

He should use the following binding materials:

i) Thread : To be of best un-bleached linen of suitable

thickness.

ii) Tapes : To be of best un-bleached linen of close

strong texture.

iii) Glue : To be of best quality flexible glue mixed with

copper sulphate to keep off insects.

iv)Boards : To be of good quality Mill Board.

v) Leather & Calico : To be of best quality.

vi) Cloth : Best quality of cloth to be used on the spine

of the book to connect the card board.

vii) Gold : To be of best English Gold.

viii) Gold Lettering : 1. To be done directly on the spine of the

book by applying special leather colour

2. To be done on the leather stickers for the

: books bound or rebound with full calico.

The following are the items of binding work being entrusted & the binder should indicate separate rates in respect of each item of work.

i) BINDING: REPORTS & : with section stitching using half **JOURNALS** leather

calico with gold and

lettering.

BINDING: (FULL ii) : using full calico and gold lettering

GAZETTES) on leather sticker.

iii) GOLD LETTERING : using best English Gold.

Additional Registrar General is the competent authority to call for tender, receive and open them. Then Additional Registrar General prepare tabular statement and submit to the Library Committee of the Hon'ble High Court of Karnataka, Bengaluru for acceptance of lowest bid.

All matters of dispute, the decision of the 'Registrar General, High Court of Karnataka, Bengaluru shall be final and binding on the Contractor.

Sd/-(SHANTAVEER SHIVAPPA) ADDITIONAL REGISTRAR GENERAL

To:

- 1) Notice Board,
- 2) Binding Contractors,
- 3) The Section Officer, Accounts Branch-I, for information.